

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF GENERAL POWER COMPANY PRIVATE LIMITED
(UNDER LIQUIDATION)

Sl. No	PARTICULARS	DETAILS
1	Name of corporate debtor	GENERAL POWER COMPANY PRIVATE LIMITED
2	Date of incorporation of corporate debtor	14/06/2002
3	Authority under which corporate debtor is incorporated /registered	RoC-Delhi
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U40108DL2002PTC115834
5	Address of the registered office and principal office (if any) of corporate debtor	406-E, INTERNATIONAL TRADE TOWER NEHRU PLACE NEW DELHI DL 110019 IN
6	Date of closure of Insolvency Resolution Process	29-07-2020 (Being the date of receipt of Hon'ble NCLT, Principal Bench, New Delhi order dt.22/07/2020)
7	Liquidation commencement date of corporate debtor	30-Jul-2020
8	Name and registration number of the insolvency professional acting as liquidator	K Subhra Narayan Mohapatra Regn.No. IBBI / IPA-002 / IP-N00618 / 2018-19 / 11981
9	Address and e-mail of the liquidator, as registered with the Board	24, SF, F-21, Lado Sarai, New Delhi - 110030 E-Mail: ksnm72@hotmail.com
10	Address and e-mail to be used for correspondence with the liquidator	5, GF, F-21, Lado Sarai, New Delhi - 110030 E-Mail: liquidator.gpcpl@gmail.com
11	Last date for submission of claims	29-Aug-2020

Notice is hereby given that the National Company Law Tribunal, New Delhi, Principal Bench has ordered the commencement of liquidation of the General Power Company Private Limited on 22-Jul-2020 under section 33 of the Code. (Order received by Liquidator on 29-07-2020)

The stakeholders of General Power Company Private Limited are hereby called upon to submit their claims with proof on or before 29-Aug-2020 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means

Submission of false or misleading proof of claims shall attract penalties.

Date July 31, 2020

Place New Delhi


K Subhra Narayan Mohapatra
IBBI / IPA-002/ IP-N00618 / 2018-19 / 11981

